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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2018

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/BB / 2018	For hearing	Sec 7 of I&B Code	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

ADVOCATE FOR PETITIONER/s :

1. SETHULAKSHMI K.K.  
9744344178

PETITIONER



ADVOCATE FOR RESPONDENT/s :

**ORDER**

Heard Ms.Sethulakshmi K.K., Learned Counsel for the Petitioner. None appeared for the Respondent. In pursuant to the permission granted by this Tribunal, Learned Counsel for the Petitioner caused a paper publication and submitted that no objections have been received. Post the case on 11.01.2019.

  
Member (T)

Krishna

  
Member (J)